

will also be supervised by the Indian weighing organisation ?

**SHRI L. N. MISHRA :** To begin with, we are having only pre-shipment checking or inspection. What the hon. Member has said is a suggestion, and if it is necessary, we shall into look it.

**Tea chests lying in Warehouses of Calcutta Port Commission**

**\*376. SHRI DASARATHA DEB :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are aware that some 35,000 chests containing tea worth about Rs. 12 crores have been lying in the public warehouses of Calcutta Port Commission since January, 1971 ;

(b) whether Government have any plan to take over all private warehouses in Calcutta ;

(c) whether Government are considering a plan to guarantee the minimum quota of chests for the public warehouses ; and

(d) if so, the salient features of the plan ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A.C. GEORGE) :** (a) Consequent on the declaration of closure of Public Tea Warehouses in Calcutta by Messrs Balmer Lawrie and Co., on 19th January, 1971 a total of 3.80 lakhs Tea chests worth about Rs. 13.5 crores was locked up. Closure was however lifted from 30th April, 1971. The current stock of Tea in Public warehouses is reported to be about 2.3 lakhs chests.

(b) No, Sir.

(c) No, Sir.

(d) Does not arise.

**SHRI DASARATHA DEB :** In early February, the hon. Minister for Foreign Trade, Shri L. N. Mishra himself said that he was seized of the situation. How is it that even after four months, the matter has not been settled ? May I also know what

steps are being taken to improve the situation ?

**THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) :** The Balmer Lawrie Warehousing Corporation have decided to close down, and we want to take over, and we are in correspondence with the Ministry of Transport. The real problem is to take over all these people who were engaged in this warehousing organisation. We are impressing upon the Ministry of Transport that those who were working in this organisation should not have their services dispensed with but they should be provided with jobs, because they have got experience of the job and also because of the difficult situation in regard to getting experienced men in this field in Calcutta

**Changes in Administrative set-up of Government**

**\*380. SHRI D. D. DESAI :** Will the Minister of HOME AFFAIRS be pleased to state the steps taken in pursuance of the Reports of the Administrative Reforms Commission in regard to speeding up the disposal of cases and the redressal of public grievances, making the administration more responsive to the people's needs and aspiration and for checking corruption ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) :** Government hope that the progressive implementation of the recommendations of the ARC will improve public administration, of which the quick disposal of cases, the redressal of public grievances and responsiveness to popular needs are important aspects. A major step in the direction of redressing public grievances and checking corruption was the introduction of a bill in Parliament to setting up the institution of Lokpal and Lokayuktas at the Centre. This bill was based on the decisions taken by the Government on the report of the Commission on 'Problems of redress of citizens' grievances.'

**SHRI D. D. DESAI :** Are Government aware that during the last two consecutive